

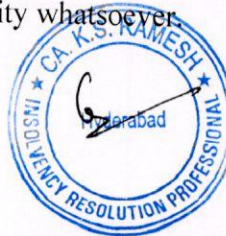
FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
"GAYATRI PROJECTS LIMITED" OPERATING IN INFRASTRUCTURE SECTOR AT
VARIOUS LOCATIONS IN INDIA

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Gayatri Projects Limited CIN: L99999TG1989PLC057289 PAN: AAACG8040K
2	Address of the registered office	TSR Towers, B-16-3-1090, Rajbhavan Road, Somajiguda, Hyderabad- 500082
3	URL of website	https://www.gayatri.co.in/
4	Details of place where majority of fixed assets are located	Plant and machinery at project sites across India. Land in the states of Maharashtra and Andhra Pradesh
5	Installed capacity of main products/ services	Not Applicable
6	Quantity and value of main products/ services sold in last financial year	Rs. 3102.34 Crores (F.Y. 2021-22)
7	Number of employees/ workmen	Employees: 693 Workmen: 729
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Available at - https://www.gayatri.co.in/
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	
10	Last date for receipt of expression of interest	29-01-2023
11	Date of issue of provisional list of prospective resolution applicants	08-02-2023
12	Last date for submission of objections to provisional list	13-02-2023
13	Process email id to submit EOI	gplcirp@gmail.com

Notes:

- 1) The Resolution Professional ("RP")/ Committee of Creditors ("CoC") shall have discretion to change the criteria for the EOI at any point of time.
- 2) The RP/CoC reserve the right to cancel or modify the process, timelines or eligibility criteria without assigning any reason and without any liability whatsoever.



3) The RP will give a presentation on the state of affairs of the Company on 23-01-2023 via virtual mode. In order to participate in the same, interested parties need to send an email latest by 22-01-2023.

Date : 14-01-2023

Place: Hyderabad



CA Sai Ramesh Kanuparthi
Resolution Professional for
Gayatri Projects Limited

IP Reg. No. IBBI/IPA-001/IPP00910/2017-
2018/11510

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